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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER (JUDICIAL)**

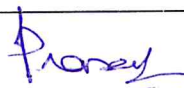
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.05.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 39/9/HDB/2018
NAME OF THE COMPANY	Ind- Bharat Thermal Power Ltd
NAME OF THE PETITIONER(S)	Gandhar Oil Refinery (India) Ltd
NAME OF THE RESPONDENT(S)	Ind- Bharat Thermal Power Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.V. Mohan Reddy.	Sr. Adv.		
N. Vinesh Ray	Adv. on Rec.	9391033606	
P. Srinivas	Adv		
N. Dhruv Ray	Adv	9849962486	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Yogesh Jagtap	Advocate		
D.V.A - S. Raghavend	"	9440234074	

**ORDER**

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present.

Heard Counsel for Corporate Debtor. Heard Counsel for Operational Creditor. Also replied to the arguments advanced on behalf of the Corporate Debtor. Both Counsels are directed to file their written submissions within a week in the Registry and matter is reserved for orders.

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Member (J)

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